

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 11 of 2020

IN THE MATTER OF:

Jugal Kishore Shroff

...Appellant

Versus

**Registrar of Companies,
Registrar of Companies, Mumbai & Anr.**

...Respondents

Present:

For Appellant : Though present, not marked appearance

ORDER

20.01.2020 Let the matter be listed before the Bench in which one of us
Justice S.J. Mukhopadhaya, Hon'ble Chairperson is not a Member.

As prayed, post the appeal for Admission (Fresh Case) on **22nd January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/sk/